

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 02

C.P. (IB)/1065(MB)2023

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K.R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Digital Ventures Private Limited

For FC : Adv Ashish Kamat Sr. Counsel

For CD : None present.

IBC under Sec. 7

ORDER

Registry as well as FC is directed to issue notice to the respondents intimating the next date of hearing. Counsel for FC shall file service affidavit along with notice sent to the CD by usual mode, including postal receipt, tract report, e-mail etc. **List on 05.12.2023.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//